

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 11266/2021

(Arising out of impugned final judgment and order dated 02-06-2021 in SA No. 552/2017 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

HARI SHANKAR NATH TIWARI & ORS.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(IA No. 84000/2022 - DISPENSING WITH SERVICE OF NOTICE
IA No. 86706/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 116419/2021 - EXEMPTION FROM FILING O.T.
IA No. 86707/2021 - EXEMPTION FROM FILING O.T.
IA No. 116418/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 86708/2021 - PERMISSION TO FILE LENGTHY LIST OF DATES)

WITH SLP(C) No. 20938-20941/2021
(IA No. 83983/2022 - DISPENSING WITH SERVICE OF NOTICE
IA No. 84928/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 116428/2021 - EXEMPTION FROM FILING O.T.
IA No. 84931/2021 - EXEMPTION FROM FILING O.T.
IA No. 163127/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 116427/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 84932/2021 - PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(C) No. 11261-11262/2021
(IA No. 84040/2022 - DISPENSING WITH SERVICE OF NOTICE
IA No. 86633/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 117582/2021 - EXEMPTION FROM FILING O.T.
IA No. 86634/2021 - EXEMPTION FROM FILING O.T.
IA No. 117581/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 86635/2021 - PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(C) No. 11277-11280/2021
(IA No. 84006/2022 - DISPENSING WITH SERVICE OF NOTICE
IA No. 86792/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 117526/2021 - EXEMPTION FROM FILING O.T.)

IA No. 87402/2021 - EXEMPTION FROM FILING O.T.
IA No. 86793/2021 - EXEMPTION FROM FILING O.T.
IA No. 117523/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 87401/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 86795/2021 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 10-01-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.M. JOSEPH
HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE J.B. PARDIWALA

For Petitioner(s) Mr. Huzefa A Ahmedi, Sr. Adv.
Mr. Rajat Singh, Adv.
Mr. Apporva Tewari, Adv.
Mr. Samarth Mohanty, Adv.
Ms. Aurica Bhattacharya, Adv.
Mr. Rajat Singh, AOR

Mr. Rahul Pratap, AOR

For Respondent(s) Mr. V. K. Shukla, Sr. Adv.
Mr. Rajeev Kumar Dubey, Adv.
Mr. Arun Kumar Singh, Adv.
Mr. Ashiwan Mishra, Adv.
Mr. Kamlendra Mishra, AOR

Mr. Amit Bose, Sr. Adv.
Mr. M. A. Chinnasamy, AOR
Mr. Abhishek Bose, Adv.
Mr. C Raghavendren, Adv.
Mrs. C Rubavathi, Adv.

Mr. Siddharth, AOR
Mr. Amit Kumar Agarwal, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List the matters on 14th March, 2023.

(ANITA MALHOTRA)
AR-CUM-PS

(RENU KAPOOR)
ASSISTANT REGISTRAR